

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/59/2016  
NAME OF THE PETITIONER(S) : C Manoharan  
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others  
UNDER SECTION : 397/398, 111, 237

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. V. MOHAN KUMAR  
FOR SANKARANARAYANAN

Counsel for Petitioner

G. V. Mohan Kumar

ORDER

Shri G V Mohan Kumar, representing senior counsel for petitioner present and sought time to file an application to bring the LRs on record. Time extended at request. Put up on 19.06.2017 at 10.30 A.M.

Per.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)